

## Annexure – 1

Name of the corporate debtor: Dev R Nil Design Pvt. Ltd.- in liquidation Date of commencement of Liquidation: 11-06-2024; List of stakeholders as on: 10-08-2024

## List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India, SARB SOUTH BENGAL BRANCH	3.7.2024	67,94,217.87	65,12,626.37	Secured Financial Creditor	Yes	Yes, as per Claim Form D submitted by the financial creditor on 3.7.2024, SBI has relinquished their security interest	Hypothecation of stocks and machineries of the CD	Yes	83.98%	-	-	2,81,591.50	-	Other charges/cost claimed by SBI cannot be a part of the claim, query sent to SBI
2	Tata Motor Finance Limited	4.7.2024	12,42,635.00	12,42,635.00	Secured Financial Creditor	Yes	No, as per the claim submitted in Form D	Hypothecation of TATA Harrier XZ	No	16.02%	-	-	-	-	-
			80,36,852.87	77,55,261.37						100.00%			2,81,591.50		